HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE MEMORANDUM

No.105 /I-a-72/Admin.A (Recruitment Cell)/ UHC-2022; Date: July 27th ,2022. Applications are invited from the Assistants (now Review Officers and Asst. Review Officers), who have completed 05 years of continuous service on Class III post as on 01.07.2022, in the prescribed format attached herewith, for selection to the 09 vacant posts of Bench Secretary, Grade-II.

Selection to these posts shall be made on the basis of merit, assessed through a departmental competitive examination. Preference shall be given to candidates possessing a Law degree.

The last date for submission of application in the prescribed format is 06.08.2022 The schedule & venue of aforementioned departmental examination shall be notified later on.

The competitive examination shall be held, in accordance with the following approved syllabus: -

		xamination comprising of 01 Subjective described below:-	100 Marks
],	General Legal Awareness with special emphasis on High Court Rules 1952 (as Amended)	50 Marks
	11.	General Knowledge/ Current Affairs with special reference to Legal Field	15 Marks
	111.	Language with special emphasis on knowledge of Vocabulary in English and Hindi both	20 Marks
	IV.	Basic Knowledge of Computer Applications	15 Marks
02. P	ractical	test of Computer Operations	30 Marks
******		/-cum-Personality Test	20 Marks

Every candidate, who obtains 40% marks, in the aforementioned Written Examination and Practical test may be considered for being called for 'Interviewcum-Personality test'.

Encl: as above

By Order of Hon'ble the Chief Justice

Sd/-(Vivek Bharti Sharma) **Registrar General**

ເລິຍ No. /I-a-72/Admin.A (Recruitment Cell)/ UHC-2022;

Date: July 27⁴⁴,2022.

Copy forwarded for information and necessary action to:-

- 1. Registrar (Judicial), Registrar (Computer), Registrar (Protocol), Registrar of the Court
- (I/c) Head Bench Secretary of the Court with a request to inform the Bench Secretaries of the 2. Court.
- 3. Joint Registrars, Deputy Registrars, Assistant Registrars, Section Officers/ In-charge, Librarian, Management Officer, Protocol Officer of the Court with a direction to inform and circulate it amongst the concerned assistants in their respective sections.
- 4. Assistant Registrar (I.T.) with a direction to upload the aforementioned office memorandum on the website of the High Court.
- 5. Guard File/ Notice Board.

Registrar (Inspection) 27772

HIGH COURT OF UTTARAKHAND, NAINITAL

APPLICATION FOR THE DEPARTMENTAL COMPETITIVE EXAMINATION FOR BENCH SECRETARY GR.-II - 2022

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·	PASTE LATEST PASTPORT SIZE PHOTO OF YOURSELF
NAME OF THE APPLICANT	,
FATHER'S/ HUSBAND'S NAME	:
DATE OF BIRTH	*
DATE OF JOINING, IN THE	
ESTABLISHMENT OF THE	
HIGH COURT OF UTTARAKHAND	:
TENURE OF CONTINUOUS SERVICE,	
AS ASSISTANTS, CLASS – III, IN THE	
HIGH COURT (AS ON ddmm.yy)	
THE SECTION PRESENTLY	
WORKING/ ATTACHED WITH	-
WHETHER POSSESS	
A VALID LAW DEGREE	
(SELF ATTESTED COPY OF DEGREE OF LAW TO BE ENCLOSED WITH)	
HAVE YOU PREVIOUSLY DEPUTED A	S
BENCH SECRETARY IN THE COURT,	
(IF YES, PERIOD OF SUCH DEPUTATION)	۲ ۲ ۲
DECLARATION:-	
	W)/o, SRISUBMITS THAT,
THE DETAILS MENTIONED IN THE	ABOVE APPLICATION FOR EXAMINATION
TO THE POST OF BENCH SECRETAR	Y GR - II IS CORRECT, TO THE BEST OF MY
KNOWLEDGE, AND NO SUCH IN	FORMATION IS CONCELED, WHICH IS

(SIGNATURE OF APPLICANT)

DATE:

RELEVANT TO THE PROCEDURE OF EXAMINATION.